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Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.105/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		Swajan Vanijya Ltd.	
Under Section		14 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	ASHOK KUMAR LOHIA PRACTISING C.A.	SWAJAN VANIJYA LTD	A.K. Lohia 27/07/2017
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**ORDER**

Ld. Pr. C.A. for the petitioner is present.

No time left.

List the matter on 22/08/2017.

Sd.  
(Vijai Pratap Singh)  
Member (J)

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